

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/62/2017  
IN  
PETITION NUMBER : CP/13/2017  
NAME OF THE PETITIONER(S) : GREATSHINE HOLDINGS PVT LTD + 1  
NAME OF THE RESPONDENT(S) : ZYNERGY SOLAR PROJECTS & SERVICES PVT LTD+8  
UNDER SECTION : 241/242 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE  
REPRESENTATION BY WHOM

CA VIREO TARIQ

AR Responder  
1, 2, 3, 8 of

1. Shankaranarayana  
Sr. Adv. for  
Sricharan Rangarajan  
Athiban Vijay

Counsel for R5

2. Sandeep Kumar

Counsel for R4

3. K. Grawtham Kumar

Counsel for P1, 2 P2 KK16

**ORDER**

Counsel representing both the parties are present and prayed time for submitting arguments. Time extended at request for further hearing. Put up on **27.04.2017** **at 10.30 A.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)